

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) Muzaffarpur is one of the 16 cities to which air services were discontinued by Indian Airlines due to very high cost of operation resulting from the steep increase in the price of aviation fuel and the decision to phase out uneconomical aircrafts like Dakotas and Viscounts from their fleet. Indian Airlines have no plans to resume air service to Muzaffarpur in the near future. However, the feasibility of permitting private operators to operate air service to Muzaffarpur is under Government's consideration.

(b) No, Sir.

(c) Does not arise.

Seizure of Smuggled Goods on Indo-Nepal Border

5997 **SHRI BHOGENDRA JHA:** Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3494 on the 14th March, 1975 regarding seizure of smuggled goods on Indo-Nepal border and state

(a) whether the causes, including tampering of evidences of large scale acquittals on the basis of case records are being enquired into to fix responsibility and ensure future performances, if so, facts thereabout;

(b) whether a Magistrate of village Jonke in Basopatti Block and a Customs Inspector were caught by the local people red-handed while smuggling goods and the Customs Inspector produced before all the District Magistrates, S.Ps and Commissioner of Darbhanga Division who were holding a meeting at Jaynagar; and

(c) if so, facts thereabout and result of enquiry held by those officers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) No such case of tampering of

evidence has come to the notice of Government.

(b) and (c). The B.D.O. Basopatti was apprehended by some local people on 19-5-1974 for alleged smuggling of foreign goods stated to have been recovered from his jeep. Subsequently some other person claimed the ownership of the goods. The B.D.O. was placed under suspension by the State Government. However, the B.D.O. was found not guilty and has been reinstated.

In another instance, Customs Inspector was surrounded and held by local persons on 5-5-1974, while he was examining the seized goods recovered from a smuggler. The Inspector was forcibly paraded through the town along with the Customs driver. They were finally taken to the District Magistrate, Madhubani, who was camping at Jaynagar along with the Superintendent of Police. On intervention of the District Magistrate, both the Inspector and the driver were released by the local persons. The Inspector and the driver have since got a case registered at Jaynagar Police Station for wrongful confinement and intimidation.

Construction of Hotel in Hyderabad by I.T.D.C.

5998. **SHRI Y. ESWARA REDDY:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the India Tourism Development Corporation has a proposal for the construction of a hotel on the foreshore of Hussainsagar lake in Hyderabad; and

(b) if so, the broad details of the project and the steps taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) The draft Fifth Five Year Plan of India Tourism Development Corporation